FILING UNDER CLAUSE (CA) OF SUB-REGULATION 2 OF THE CIRP REGULATIONS 2016

NAME OF THE THE CORPORATE DEBTOR IMP-POWERS LTD

DATE OF COMEMNCEMENT OF CIRP 29-Mar-22

LIST OF CREDITORS AS ON 22-12-2022

	DETAILS OF CLAIMANT		DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED							
SN	DEPARTMENT	GOVERNMENT	DATE OF RECEIPT	AMT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	RELATED PARTY	VOTING %	AMOUNT OF CONTINGENT CLAIM	AMT OF MUTUAL DUES THAT MAY BE SET OFF	CLAIM UNDER VERIFICATION	AMOUNT OF CLAIM NOT ADMITTED
1	CGST & CE Commissionerate, Division-VIII	CENTRAL GOVERNMENT	07.04.2022	7,94,00,775.00	3,73,34,647.00	GST and Ex	NO	0.00%	0.00	0.00	0.00	4,20,66,128.00
2	Employee's Provident Fund Organization	CENTRAL GOVERNMENT	08.04.2022	27,42,011.00	27,42,011.00	PF	NO	0.00%	0.00	0.00	0.00	0.00
3	CGST & CE Commissionerate, Division-X	CENTRAL GOVERNMENT	11.04.2022	12,49,987.00	12,49,987.00	GST	NO	0.00%	0.00	0.00	0.00	0.00
4	Custom(Export)	CENTRAL GOVERNMENT	12.04.2022	1,37,70,533.00	1,00,27,830.68	CUSTOM DU	NO	0.00%	0.00	0.00	0.00	37,42,702.32
5	Directorate General of GST Intelligence	CENTRAL GOVERNMENT	18.04.2022	17,64,65,580.00	0.00	GST	NO	0.00%	0.00	0.00	0.00	17,64,65,580.00
6	AC Customs	CENTRAL GOVERNMENT	22.04.2022	7,55,16,412.90	4,58,08,750.81	CUSTOM DU	NO	0.00%	0.00	0.00	0.00	2,97,07,662.09
7	Employees' State Insurance Corporation	CENTRAL GOVERNMENT	02.05.2022	4,468.00	4,468.00	ESIC	NO	0.00%	0.00	0.00	0	0.00
8	The Income Tax Officer (TDS) 1 (2) (4)	CENTRAL GOVERNMENT	19.05.2022	12,45,300.00	12,45,300.00	IT	NO	0.00%	0.00	0.00	0.00	0.00
8				35,03,95,066.90	9,84,12,994.49	0.00	0.00	0.00	0.00	0.00	0.00	25,19,82,072.41

REMARKS
The amount of claim admitted is as per the Annexure A and Annexure B submitted by the claimant.
+ interest 24% upto date of payment +penalty 15%
No demand raised
intt and penalty of past